

16) 10/2/1995

Shri D.V. Gangal with
Shri U.M. Joshi for the
applicant

Notice on CP No. 16/95.

Returnable on 24/4/1995.

13/97
Order/Judgment despatched
to Applicant/Respondent(s)
on 8/3/97

93/14

2/3

M.R. Kolhatkar
(M.R. KOLHATKAR)
M(A).

(M.S. DESHPANDE)
V/C.

OS.

C.P. No. 16/95
heard on 16/2/95

2/3

(17) 24.4.1995.

Shri D.V. Gangal, counsel for
the applicant. Shri S.C. Dhanan,
counsel for the Respondents.

Respondents have filed their
reply to CP No. 16/95. The only
contention raised in the C.P. is
that, though the Appellate Authority
on 25/1/95 have heard the applicant, they
did not pass a speaking order.

Valcalatram
hind by Shri B.
S. Dhanan

2/3

The Learned counsel for
the Respondents draws our attention
to exhibit-1 and wherein the speaking
order has been passed pursuant
to the direction of the Tribunal on
4.5.1994 and the same has been
served on the applicant on
7/5/1994 and the applicant's signature
has been obtained in Marathi has
been obtained.

Notices issued to
Applicant/Respondents on
20/2/95.

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Recd. Reply to CP No.
16/95, from respondent
on 17/4/95

The Learned counsel for the
applicant, Shri Gangal submits that the
speaking order is served as
stated in the acknowledgement but
at the time of filing the C.P., he
was not given the copy.

This statement is not
based on facts. In the circumstances
the C.P. No. 16/95 does not survive
and the same is rejected.

dt. 24.4.95

Order/Judgment despatched
to Applicant/Respondent(s)
on 13/6/95

M.R. Kolhatkar
(M.R. KOLHATKAR)
M(A)

(B.S. Hegde)
M(J).

OS